

ITEM NO.45

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4360/2022

(Arising out of impugned final judgment and order dated 30-04-2021 in CRLRC(MD) No. 533/2020 passed by the High Court of Judicature at Madras At Madurai)

K. VADIVEL

Petitioner(s)

VERSUS

K. SHANTHI & ORS.

Respondent(s)

(FOR ADMISSION

IA No. 68765/2022 - EXEMPTION FROM FILING O.T.)

Date : 27-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Jayanth Muth Raj, Sr. Adv.
Mr. Vinodh Kanna B., AOR
Mr. Purushothaman Reddy, Adv.
Ms. Shagufa Khan, Adv.

For Respondent(s)

Mr. S. Nagamuthu, Sr. Adv.
Mr. M.p. Parthiban, AOR
Mr. R. Sudhakaran,
Mr. Shreyas Kaushal,
Mr. Bilal Mansoor,
Mr. S. Geyolin Selvam,
Mr. Alagiri K, Adv.
Ms. Shalini Mishra, Adv.

Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Sabarish Subramanian, AOR
Ms. Devyani Gupta, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. C. Kranthi Kumar, Adv.

Mr. Naman Dwivedi, Adv.
Mr. Danish Saifi, Adv.
Mr. B. Sarathraj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 10.09.2024 (NMD).

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)